

TABLE XVIII-A**BILLS REFERRED TO SELECT COMMITTEES**

1. The Madras Requisitioned Land (Continuance of Powers) Bill, 1952.
2. The Madras Stage Carriages (Surcharge) Bill, 1952.
3. The Madras Irrigation (Levy of Betterment Contribution) Bill, 1952.
4. The Madras Land Revenue (Surcharge) Bill, 1952.
5. The Bhavani Reservoir Irrigation Cess (Amendment) Bill, 1952.
6. The Madras Estates Land (Reduction of Rent) Amendment Bill, 1952.
7. The Madras Preservation of Private Forests (Amendment) Bill, 1953.
8. The Madras Court-Fees and Suits Valuation Bill, 1954.
9. The Madras Irrigation (Levy of Betterment Contribution) Bill, 1954.
10. The Madras Plantations Agricultural Income Tax Bill, 1954.
11. The Madras Dramatic Performances Bill, 1954.
12. The Madras Cinemas (Regulation) Bill, 1954.
13. The Madras City Tenants Protection (Amendment) Bill, 1955.
14. The Madras Bhoodan Yagna Bill 1955.
15. The Madras General Sales Tax (Third Amendment) Bill, 1955.
16. The Madras General Sales Tax (Fourth Amendment) Bill, 1955.
17. The Madras Cultivating Tenants Protection (Amendment) Bill, 1956.

TABLE XVIII-B**BILLS REFERRED TO JOINT SELECT COMMITTEES**

1. The Tanjore Tenants and Pannaiyal Protection Bill, 1952.
2. The Malabar Tenancy (Amendment) Bill, 1953.
3. The Madras Marumakkatchayam (Amendment) Bill, 1954.
4. The Madras Hindu Religious and Charitable Endowments (Amendment) Bill, 1954.
5. The Madras Indebted Agriculturists (Repayment of Debts) Bill, 1955.
6. The Madras Cultivating Tenants Protection Bill, 1955.
7. The Code of Criminal Procedure (Madras Amendment) Bill, 1955.
8. The Madras Money Lenders Bill, 1955.
9. The Madras Cultivating Tenants (Payment of Fair Rent) Bill, 1956.